

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-07/1999/5257/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the <sup>th</sup> 15 June, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 2974 dtd 13<sup>th</sup> June, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.06.2023**. Further, the Addl. District & Sessions Judge, Udalguri, shall remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-07/1999/5258/A, dated , 15-06-2023**

Copy to:

✓ 1. The Project Manager, Gauhati High Court

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*